

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 11

IA 267/2021 IA 24/2021 CA 96/2021 CA 111/2021 CA 338/2021 CA 403/2021 CA 34/2022 CA 1192/2020 CA 15/2021 CA 16/2021 CA 328/2022 CA 382/2021 IA 61/2022 CA 272/2022 CA 130/2022 CA 2/2022 CA 61/2022 CA 145/2022 CA 146/2022 CA 151/2022 CA 223/2022 CA 224/2022 CA 299/2022 MA 328/2019 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 22.08.2022

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd &
Ors

Appearance (via video-conference):

For Union of India : Adv. Aditya Sikka

For Applicant
In CA 338/2021 : Adv. Falak Sawlani a/w
Adv Siddharth Kakka i/b AMLEGALS

For the Applicant in
CA 1192/2020, CA 16/2021,
CA 2/2022, CA 145/2022,
CA 146/2022, CA 151/2022
and CA 224/2022 : Adv. Ashish Kamat a/w Adv. Drishti
Das and Adv. Roma Bhojani

For Applicant in
CA 111/2021 : Adv. Prathamesh Kamat,
Adv. Neha Naik

For the Applicant
in CA 403/2022 : Adv. Aaditya Vijaykumar, Adv. Aneesh
Sadhvani & Adv. Shreya Shree Singh

For the Applicant
in MA no. 328/2019 : Adv. Ankur Kumar a/w
Adv. Bindu Bhatia

For the Applicant
in CA 96 of 2021 : Adv. Prakash Shinde, Adv. Ruchita
Jain, Adv. Aalisha Sharma

For Applicant/Cube Highways
in CA 16/2021, CA 15/2021,
IA 61/2022 & CA 61/2022 : Sr. Adv. Janak Dwarkadas,
Adv. Vijayendra Pratap Singh, Adv. Aditya
Jalan, Adv. Rishika, Vanya Chhabra

For the Applicant in
CA 328/2021 : Adv. Gaurav Juneja, Adv. Aayush Jain,
Adv. Harsh Salgia i/b Khaitan & Co

For Impleader Respondent in
CA 1192 of 2020 : Adv. Gaurav Juneja, Adv. Aayush Jain,
Adv. Harsh Salgia i/b Khaitan & Co

For Applicant in
IA/267/2021 : Adv. M. S. Bhardwaj

For Applicant in
CA 34/2022 : Adv. Pallavi Parmar

For Respondent No. 1 in
CA 34/ 2022 : Adv. Gaurav Juneja & Adv. Aayush Jain

For IL & FS in CA 130/2022,
CA 223/2022, CA 272/2022 &
CA 299/2022 : Adv. Fereshte Sethna a/w
Adv. Kuber Dewan, Adv. Abhishek Tilak &
Adv. Neeharika Agarwak

For Respondents (SBI)
In CA No. 16/2021 : Sr. Adv. Gopal Jain, Adv. Sanjay Kapur,
Adv. Megha Karnwal, Adv. Arjun Bhatia

For the Respondent in
I.A. 267/2021, I.A. 24/2021,
CA 111/2021, CA 403/2021,
CA 34/2022, I.A. 15/2021,
C.A. 328/2021, CA 382/2022,
I.A. 61/2022 : Adv. Ashish Kamat a/w Adv. Drishti Das
& Ms. Roma Bhojani

Section 241-242 of the Companies Act, 2013

ORDER

CA 1192/2020, CA 328/2022, CA 382/2021, CA 15/2022, CA 16/2021

List these Applications on Board on **08.09.2022.**

IA 24/2021, IA 61/2022, CA 2/2022, CA 61/2022, CA 224/2022,

List these Applications on Board on **13.10.2022.**

CA 130/2022

Ld. Counsels for both sides present. Heard Ld. Counsels for the Parties. Reserved for orders. Counsel for the Union of India is directed to place on record Written submissions within a period of one week.

CA 223/2022

Heard. Reserved for orders.

CA 145/2022 CA 146/2022 CA 151/2022

List these Applications on Board on **12.09.2022.**

CA 96/2021

List this Application on Board **on 22.09.2022.**

CA 111/2021

Counsel for the Respondent seeks time to file reply. Time is granted. Let the reply be filed within a period of one week. List this matter on Board on **22.09.2022.**

MA 328/2019

This is an Application filed by the Debenture Holders. Counsel appearing for the Union of India seeks time to file Reply. He further submits that the copy of MA bearing No. 328/2019 may be made available to him so that he may file reply before the next date of hearing. Applicant to serve the respondent a copy of the Application within a period of one week. List this matter on Board on **10.10.2022.**

CA 272/2022

This is an Application filed by the Debenture Holders. Counsel appearing for the Union of India seeks time to file Reply. He further submits that the copy of CA bearing No. CA 272/2022 may be made available to him so that he may file reply before the next date of hearing. Applicant to serve the respondent a copy of the Application within a period of one week. List this matter on Board on **10.10.2022**.

CA 299/2022

This is an Application filed by the Debenture Holders. Counsel appearing for the Union of India seeks time to file Reply. He further submits that the copy of CA bearing No. CA 299/2022 may be made available to him so that he may file reply before the next date of hearing. Applicant to serve the respondent a copy of the Application within a period of one week. List this matter on Board on **10.10.2022**.

IA 267/2021

At the request of the Ld. Counsel appearing for the Claim Management Committee, list this matter on Board on **10.10.2022**.

CA 338/2021

List this matter on Board on **10.10.2022**.

CA 34/2022

Ld. Counsel for the IL&FS is present and seeks time to file reply. Time is granted. Let the reply be filed within a period of one week. List this matter on Board on **10.10.2022**.

CA 403/2021

List this matter on Board on **10.10.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Prasad

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)